

FIR No. 113/18

PS EOW

State Vs. Anil Kumar Sharma

08.05.2020

An application has been moved on behalf of accused Anil Kumar Sharma for bail.

Present: Sh. Ranvir Singh, Ld. APP for the State.

Sh. Manoj Singh, Ld. Counsel for accused.

Submissions heard by Ld. Counsel for accused through Webex, Video Conferencing.

Ld. Counsel for accused submitted that arguments have been on his application by Ld. CMM and as per the circular of Hon'ble High Court of Delhi, order may be pronounced in them.

Let Ahlmad to report regarding the same i.e. as to whether the arguments have been heard on application and matter is infact listed for orders on **11.05.2020 at 3:00 PM.**

AMBIKA
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(Ambika Singh)

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Duty ACMM (Shahdara)/KKD/Delhi
08.05.2020

FIR No. 288/17

PS Welcome

State Vs. Pradeep Singh @ Kalla

08.05.2020

An application has been moved on behalf of accused Pradeep Singh @ Kalla for bail.

Present: Sh. Ranvir Singh, Ld. APP for the State.

Matter is fixed for video conferencing through Webex. However, Ld. Counsel for accused did not join the video conferencing through Webex despite waiting for half an hour.

In these circumstances, it seems that accused is not interested to pursue the matter. Even matter was adjourned yesterday as Ld. Counsel for accused did not join Webex.

In view thereof, application is dismissed for non-prosecution.

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(Ambika Singh)

Duty ACMM (Shahdara)/KKD/Delhi
08.05.2020

FIR No. 110//18
PS EOW
State Vs. Ultra Home

08.05.2020

An application has been moved on behalf of applicant Ultra Home for bail.

Present: Sh. Ranvir Singh, Ld. APP for the State.
Sh. Manoj Singh, Ld. Counsel for accused.

Submissions heard by Ld. Counsel for accused through Webex, Video Conferencing.

Ld. Counsel for accused submitted that arguments have been on his application by Ld. CMM and as per the circular of Hon'ble High Court of Delhi, order may be pronounced in them.

Let Ahlmad to report regarding the same i.e. as to whether the arguments have been heard on application and matter is infact listed for orders on **11.05.2020 at 3:00 PM.**

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Duty ACMM (Shahdara)/KKD/Delhi
08.05.2020